Sr. No. 21

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

CrIM No. 1481/2019 In Crl A(s) No. 48/2019

Ghulam Mustafa and another

therApplicant(s) Through :- Mr. P.N Raina, Sr. Advocate with Mr. J.A Hamal, Advocate.

v/s

UT of J&K

...Non-applicant(s)

Through :- Mr. Aseem Sawhney, AAG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Mr. Aseem Sawhney, learned AAG shall file objections to the application by the next date.

List on 25.05.2020.

(PUNEET GUPTA) JUDGE

Jammu 06.05.2020 Tarun